

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 2345/2015

(Arising out of impugned final judgment and order dated 28/11/2014 in CMA No. 34831/2012 passed by the High Court of Judicature at Allahabad)

SYED WASIF HAIDER

Petitioner(s)

VERSUS

STATE OF U P & ORS.

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 30/03/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH

HON'BLE MR. JUSTICE AMITAVA ROY

For Petitioner(s) Mr. Prashant Bhushan, Adv.
Mr. Govind Jee, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable within four weeks.

(Rajni Mukhi)
Sr. P.A.(Renu Diwan)
Court Master